

CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

OA/021/00783/2018

Date of Order : 28-02-2019

Between :

Ch. Raju S/o Venkateshwarlu,
Aged 42 years, Occ : Loco Pilot (Goods),
(Medically de-categorized),
O/o The Chief Crew Controller,
Kazipet Depot, Presently being utilized in
The O/o The Senior Divisional Personnel
Officer, South Central Railway, Sec'bad
Division, Secunderabad R.S.

....Applicant

AND

1. Union of India represented by
The General Manager, Rail Nilayam,
South Central Railway, Sec'bad.
2. The Principal Chief Personnel Officer,
Rail Nilayam,
South Central Railway, Sec'bad.
3. The Divisional Railway Manager,
Sanchalan Bhavan, Sec'bad Division,
South Central Railway, Sec'bad.
4. The Senior Divisional Personnel Officer,
Sanchalan Bhavan, Sec'bad Division,
South Central Railway, Sec'bad.
5. The Senior Divisional Electrical Engineer,
Electric Loco Shed, South Central Railway,
Kazipet, Warangal District,
Telangana State.Respondents

Counsel for the Applicant: Mr. K.R.K.V.Prasad

Counsel for the Respondents : Mr. N.Srinatha Rao, SC for Rlys

CORAM :

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDICIAL MEMBER

THE HON'BLE MR.B.V.SUDHAKAR, ADMINISTRATIVE MEMBER

(Oral Order per Hon'ble Mr. Justice R. Kantha Rao, Judicial Member)

Heard Mr. K. R. K. V. Prasad, learned Counsel appearing for the applicant and Mr. N. Srinatha Rao, learned Standing Counsel for the Respondents.

2. Letter dated 21.02.2019 filed by the learned counsel for the applicant is taken on record on the submissions of both the counsel, the OA is dismissed as withdrawn. No order as to costs.

(B.V.SUDHAKAR)
ADMINISTRATIVE MEMBER

(JUSTICE R.KANTHA RAO)
JUDICIAL MEMBER

Dated : 28th February, 2019.
Dictated in Open Court.

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